



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Monday,4th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**- FOR ORDERS -**

35	<a href="#">I.A.(Civil)/3246/2024</a> FIXED in PIL/12/2024 <b>WITH</b> <a href="#">PIL/12/2024</a>	THE STATE OF ASSAM AND ANR <b>Versus</b> GITIKA BHATTACHARJYA AND ORS  GITIKA BHATTACHARJYA AND 12 ORS <b>Versus</b> UNION OF INDIA AND 7 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM MR. R K D CHOUDHURY( DEPUTY SOLICITOR GENERAL OF INDIA) MR R DHAR, SC, PWD DY.S.G.I.
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**- FOR FRESH ADMISSION WITH STAY/BAIL -**

36	<a href="#">WA/372/2024</a> B/O  <b>WITH</b> <a href="#">I.A.(Civil)/3355/2024</a> in WA/372/2024	M/S SATYA NARAYAN SARMA TRADERS, GOALPARA <b>Versus</b> BARDAMAL GPSS LTD AND 28 ORS  M/S SATYA NARAYAN SARMA TRADERS, GOALPARA <b>Versus</b> BARDAMAL GPSS LTD AND 28 ORS	MR. T J MAHANTA MR. TARUN GOGOI MR. P P DUTTA MR. A BORUA MS P SARMA MS. P P DAS R BORDOLOI  MR. T J MAHANTA MR. TARUN GOGOI MR. P P DUTTA MR. A BORUA MS P SARMA MS. P P DAS R BORDOLOI	GA, ASSAM DY.S.G.I.  GA, ASSAM DY.S.G.I.
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LEAVE NOTE OF ADVOCATES FOR 04/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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[ For Monday,4th November 2024]

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
68	<a href="#">WP(C)/5560/2024</a> B/O	JENIFAR MUSTAFA LASKAR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MS. S B CHOUDHURY	SC, ELEM. EDU GA, ASSAM
69	<a href="#">WP(C)/5622/2024</a> B/O	PULAKESH KAKOTI <b>Versus</b> THE SECRETARY TO THE GOVT OF ASSAM HIGHER EDUCATION AND 3 ORS	MR. P J SAIKIA MS D DUTTA B SHARMA	SC, HIGHER EDU
70	<a href="#">WP(C)/5629/2024</a> B/O	ABDUL JALIL MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. S B CHOUDHURY MR. S K DAS	SC, ELEM. EDU SR. GA, ASSAM
<b>ORDERS</b>				
71	<a href="#">WP(C)/5085/2024</a> B/O	MASHIDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A T SARKAR MR S HUSSAIN	SC, ELEM. EDU SC, BTC

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TO BE SPOKEN TO</b>				
62	<a href="#">Crl.Rev.P./209/2024</a>	SHAHANAZ BEGUM <b>Versus</b> STATE OF ASSAM	MR A A DEWAN MS. G BORAH M.A. ISLAM MR H A RASHID	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
63	<a href="#">Bail.Appln./3152/2024</a> FIXED.	HEMEN RAVA <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MRS. A GAYAN MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM SC, CBI

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
17	<a href="#">Cont.Cas(C)/465/2024</a> B/O	KANIKA DEVI <b>Versus</b> GYANENDRA DEV TRIPATHI AND ANR	MR. R DEKA S I AKAND	MR. D SAIKIA (R-2) MS. N BORDOLOI(R-2)
<b>MOTION</b>				
18	<a href="#">WP(C)/5628/2024</a> B/O	SUJIT SARKAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M K CHOUDHURY MR. M SARMA	DY.S.G.I. SC, FOREST
<b>ORDERS</b>				
19	<a href="#">WP(C)/5212/2024</a> FIXED	M/S TANOR ENGINEERING AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA, SR. ADV MR K J SAIKIA	SC, PWD

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**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
48	<a href="#">WP(C)/5623/2024</a> B/O	SUDHIR KR PAUL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, REVENUE

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BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**  
**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 10

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 4:05 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### ORDERS

21	<a href="#">CrI.A./168/2023</a> WITH OFFICE NOTE, LCR - 6 (SIX) FILES, P.B. - 2, B/O	DEBOJIT SAIKIA <b>Versus</b> STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR T GOGOI MS P SARMA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/408/2023</a> in CrI.A./168/2023	DEBOJIT SAIKIA <b>Versus</b> STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR T GOGOI MS P SARMA	PP, ASSAM

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 12**

**[CIVIL BENCH-V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
54	<a href="#">WP(C)/852/2020</a> FIXED	TRIDIP KUMAR RAJKHOWA @ TRIDIV RAJKHOWA <b>Versus</b> THE STATE OF ASSAM AND 3 ANR.	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	SC, PWD MR. K. GOGOI, ADDL. SR. GA, ASSAM
55	<a href="#">WP(C)/2374/2023</a> FIXED	DHARITRI BALA DAS AND ANR. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MS. P MAHANTA MR. N BARMAN MR. B K GOSWAMI MR. C MAHANTA	SC, APDCL MR B PATHAK (R- 2,3,4) MR B HAZARIKA (R- 2,3,4) MR V KUMAR (R- 2,3,4) MS M TIWARI (R- 2,3,4) DY.S.G.I. SC, BSNL
56	<a href="#">WP(C)/4987/2024</a> FIXED	BIPLAB GOHAIN <b>Versus</b> STATE BANK OF INDIA AND 2 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	MR. S Ali(R-1,2) MR K DAS(R-1,2) SC, HEALTH

LEAVE NOTE OF ADVOCATES FOR 04/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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27)	MS M BORAH	04-11-2024	To	08-11-2024
28)	MR. B BARMAN	05-11-2024	To	15-11-2024



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,4th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 14**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
62	<a href="#">AB/2901/2024</a> B/O	MD. ANSER ALI @ AMSER ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD MR. I HUSSAIN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 04/11/2024

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 15**

**[CIVIL BENCH-I AND CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
31	<a href="#">Bail Appln./3130/2024</a> FIXED	MAHENDRA SINGH <b>Versus</b> THE UNION OF INDIA	MR. M HUSSAIN MR. A Z AHMED	SC, NCB
<b>ORDERS</b>				
32	<a href="#">I.A.(Civil)/3333/2024</a> in RSA/165/2016 (D/O), WITH LCR, B/O in RSA/165/2016 <b>WITH</b> <a href="#">I.A.(Civil)/1780/2023</a>  <b>WITH</b> <a href="#">I.A.(Civil)/1781/2023</a>  <b>WITH</b> <a href="#">I.A.(Civil)/1782/2023</a>	SRI MONORANJAN DHUBI and 3 ORS <b>Versus</b> MD ROISUL HOQUE and 6 ORS  SRI MONORANJAN DHUBI and 3 ORS <b>Versus</b> ON THE DEATH OF YUNUS ALI,  SRI MONORANJAN DHUBI AND 3 ORS <b>Versus</b> ON THE DEATH OF YUNUS ALI  SRI MONORANJAN DHUBI and 3 ORS <b>Versus</b> ON THE DEATH OF YUNUS ALI	MR.A R SHOME MS. S DASGUPTA MS SUPRIYA DASGUPTA  MS. S D GUPTA MR B MALAKAR MS S DASGUPTA  MS. S D GUPTA MR B MALAKAR MS S DASGUPTA	MS. R CHOUDHURY   MS. R CHOUDHURY (r-2,4) MS F N ZAMAN (r-2,4) MS. B. HAZARIKA (r-2,4)
33	<a href="#">I.A.(Civil)/3351/2024</a> B/O in FAO/17/2023  <b>WITH</b> <a href="#">FAO/17/2023</a>	ON THE DEATH OF MOFIZUR RAHMAN BOAH,HIS LEGAL HEIRS , SUFIYA RAHMAN BORA AND 3 ORS. <b>Versus</b> ON THE DEATH OF UBEDUR RAHMAN BORAH HIS LEGAL HEIRS RUKSANA ROHMAN BORAH AND ORS.  ON THE DEATH OF MOFIZUR RAHMAN BOAH,HIS LEGAL HEIRS , SUFIYA RAHMAN BORA AND 3 ORS. <b>Versus</b> MD. UBEDUR RAHMAN BORAH AND 12 ORS.	MR. SAIENDRA DEKA MR J DAS  MR. SAIENDRA DEKA MR J DAS	GA, ASSAM SC, REVENUE  GA, ASSAM MR. B DEKA (R-1) MS P BARUAH (R-1) MR. D DEKA(R-1) MS N T MANPOONG(R-1) SC, REVENUE

**WITH**  
[I.A.\(Civil\)/3352/2024](#)  
in FAO/17/2023

ON THE DEATH OF MOFIZUR RAHMAN  
BOAH,HIS LEGAL HEIRS , SUFIYA  
RAHMAN BORA AND 3 ORS.

MR. SAILENDRA DEKA  
MR J DAS

GA, ASSAM  
SC, REVENUE

**Versus**

ON THE DEATH OF UBEDUR RAHMAN  
BORAH HIS LEGAL HEIRS RUKSANA  
ROHMAN BORAH AND ORS.

**WITH**  
[I.A.\(Civil\)/3353/2024](#)  
in FAO/17/2023

ON THE DEATH OF MOFIZUR RAHMAN  
BOAH,HIS LEGAL HEIRS , SUFIYA  
RAHMAN BORA AND 3 ORS.

MR. SAILENDRA DEKA  
MR J DAS

SC, REVENUE

**Versus**

ON THE DEATH OF UBEDUR RAHMAN  
BORAH HIS LEGAL HEIRS RUKSANA  
ROHMAN BORAH AND ORS.

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LEAVE NOTE OF ADVOCATES FOR 04/11/2024

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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Monday,4th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 18**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
48	<a href="#">Bail Appln./3065/2024</a> FIXED.	NAYAN DAS <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	PP, ASSAM
49	<a href="#">Bail Appln./3146/2024</a> FIXED.	RANJIT KAKOTY <b>Versus</b> THE STATE OF ASSAM	MR. A K GUPTA	PP, ASSAM
50	<b>WITH</b> <a href="#">AB/2560/2024</a>	PRADIP KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S J SARMAH	PP, ASSAM
51	<b>WITH</b> <a href="#">AB/2576/2024</a>	PRAFULLA BORAH <b>Versus</b> THE STATE OF ASSAM	MS. P DUTTA MR. S J SARMAH	PP, ASSAM
52	<a href="#">Bail Appln./3228/2024</a> WITH LCR (TWO FILES). FIXED.	MD JAMAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
53	<b>WITH</b> <a href="#">Crl.Pet./767/2024</a>	MD. JAMAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
<b>BAIL HEARING</b>				
54	<a href="#">AB/2741/2024</a> FIXED.	AMZADUL HUSSAIN MAZUMDAR @ LILU <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARYA MS K TALUKDAR MR. S DEY MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM SC, CBI
<b>ORDERS</b>				
55	<a href="#">I.A.(Crl.)/562/2022</a> 2 Y 4 M 13 D :WITH LCR FOUR FILES. FIXED. <b>in</b> Crl.A./235/2022	DIGANTA SAIKIA <b>Versus</b> THE STATE OF ASSAM AN ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MS. R M SAIKIA	MS B CHOUDHURY, AMICUS CURIAE FOR R-2 PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/11/2024

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**2:00 PM to 4:30 PM**

**[ For Monday,4th November 2024]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 20**

**[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019**

**THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS, ADMISSION, QUASHMENT AND HEARING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>			
36 <a href="#">WP(C)/3664/2022</a>	BINA PANI DUTTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M NATH MR. D P BORAH MR. A BHATTACHARJEE	GA, ASSAM MS. PADMINI BARUA (R-5) SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 04/11/2024

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**[AT 2:00 PM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 21**

[THIS BENCH WILL SIT AT 2:00 P.M.]

**COURT PROCEEDING OF THE FOLLOWING CASES PERTAINING TO THE PRINCIPAL SEAT WILL BE CONDUCTED THROUGH REMOTE VIDEO CONFERENCING.**

**LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING FACILITY IN COURT NO.21 (THIRD FLOOR).]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
1	<a href="#">Bail Appln./3110/2024</a> B/O	AMZAD HUSSAIN MAZUMDER @ AMZADUL HUSSAIN MAZUMDER <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. S DEY MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
2	<a href="#">Bail Appln./3260/2024</a> FIXED	ABDUL HIE <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI MS S DAS	PP, ASSAM
<b>BAIL HEARING</b>				
3	<a href="#">AB/2726/2024</a> B/O	HEMANTA BORO <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MS. P BORAH MS. B M LAHKAR	PP, ASSAM

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8)	MR. R L YADAV	21-10-2024	To	10-12-2024
9)	MR H MAURYA	21-10-2024	To	20-11-2024
10)	MR. N J GOGOI	22-10-2024	To	08-11-2024

11)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
12)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
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28)	MR. B BARMAN	05-11-2024	To	15-11-2024





# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,4th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 4:15 PM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 24**

**[THIS BENCH WILL SIT AT 4:15 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
2	<a href="#">CRP/18/2024</a> AT 4:15 PM	DEBANANDA PATGIRI AND 2 ORS. <b>Versus</b> CHAKRAPANI PATGIRI	MR J KAKATI MR. K D CHETRI MS R BARUAH	MR H DAS
	<b>WITH</b> <a href="#">I.A.(Civil)/1274/2024</a> in CRP/18/2024	CHAKRAPANI PATGIRI <b>Versus</b> DEBANANDA PATGIRI AND 2 ORS	MR H DAS	MR. K D CHETRI
3	<a href="#">CRP(IO)/248/2024</a> AT 4:15 PM	ALTAF HUSSAIN TAPADAR <b>Versus</b> FAKRUL ISLAM AND 2 ORS.	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA	MR H R A CHOUDHURY(R-1,2,3) MR F U BARBHUIYA(R-1,2,3) MR. R A CHOUDHURY(R-1,2,3) MS S DAS(R-1,2,3)
	<b>WITH</b> <a href="#">I.A.(Civil)/2630/2024</a> in CRP(IO)/248/2024	FAKRUL ISLAM AND 2 ORS. <b>Versus</b> ALTAF HUSSAIN TAPADAR,	MR H R A CHOUDHURY MR F U BARBHUIYA( MR. R A CHOUDHURY MS S DAS	MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR N HAQUE

LEAVE NOTE OF ADVOCATES FOR 04/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. A K JAIN	08-10-2024	To	10-11-2024
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# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,4th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 26**

**[THIS BENCH WILL SIT AT 10:30 AM AND WILL RISE AS SOON AS THE DIVISION BENCH OF HONOURABLE THE CHIEF JUSTICE AND HONOURABLE MR JUSTICE D. BARUAH RISES AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH-I, IF REQUIRED]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### HEARING

4	<a href="#">WP(C)/1421/2014</a> FIXED	BRAHMAPUTRA TELE PRODUCTIONS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE and TAXATION MR.R DUBEY
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# ***The Gauhati High Court, At Guwahati***

**[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]**

**[SUPPLEMENTARY CAUSE LIST-I]**

**[ FOR MONDAY THE 04<sup>TH</sup> DAY OF NOVEMBER, 2024 ]**

**BEFORE**

**HON'BLE MR. JUSTICE KARDAK ETE**

**[COURT NO: 23]**

**[ THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH-II, ONLY IF TIME PERMITS ]**

**COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE ITANAGAR BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING  
AT THE PRINCIPAL SEAT]**

## **ORDERS**

- |  |  |  |        |
|--|--|--|--------|
| 1. IA(C)/182/2024<br>(FIXED)<br>IN ELECTION PET./7/2024  | TAI NIKIO<br><b>VERSUS</b><br>TADAR MANGKU | TABING LAMGU   | K POSI |
| <b>WITH</b><br>ELECTION PET./7/2024                      | TADAR MANGKU<br><b>VERSUS</b><br>TAI NIKIO | K POSI<br>D TADAR                                    |        |
| <b>WITH</b><br>IA(C)/183/2024<br>IN ELECTION PET./7/2024 | TAI NIKIO<br><b>VERSUS</b><br>TADAR MANGKU | TABING LAMGU   | K POSI |
| <b>WITH</b><br>2. REP/1/2024                             | TAI NIKIO<br><b>VERSUS</b><br>TADAR MANGKU | PRITAM TAFFO<br>RINCHIN LEDO THUNGON<br>TABING LAMGU |        |